

OA 780 of 05

24.04.07

Shri Nalin Kumar, counsel for applicant.

Shri M.K. Mishra, counsel for the respondents.

Request for adjournment has been made on behalf of the learned counsel for the applicant on the ground that the arguing counsel is busy in the High Court. Adjourned. List it on 21.6.2007 for admission on notice.

[ A. Kushari ] M [ A ]

/cbs

[ S. Srivastava ] M [ J ]

21.6.07

None for the applicant

Shri S. Singh - for respondents

D.B. matter. Adjourned. List it on 30.7.07 for admission on notice along with OA 336/06.

C.Bs

( S. Srivastava ) M ( J )

Mon/30.07.07

Shri Rajendra B. Singh, Sr. Adv. for the applicant.

Shri S. Singh, SC for State of Bihar.

Shri M.K. Mishra, SC for the Union of India

Shri R.K. Choubey, Adv for Vlsc.

Heard. For the reasons recorded separately, this OA stands Dismissed along with OA 336/06.

( Amit Kumar ) M ( A )

( B.K. Singh ) M ( J )

By